

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 224**  
**33(ND)15**  
**RA-05/2024**

**IN THE MATTER OF:**  
**Anoop Rastogi**

... **Appellant/Petitioner**

**Versus**

**Garh Ganga Retreat Pvt. Ltd.**

... **Respondent**

**Under Section: 397/398 Comp. Act.**

**Order delivered on 10.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv. Anoop

**For the Respondent** : Adv. Chandra Shekhar Yadav for Respondent  
Nos. 1,2 & 4

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 31.05.2024.

**Sd/-**  
**(COURT FFICER)**